

computers is a major ingredient of this policy. At present small and small-to-medium computers, TDC-312 and TDC-316, are being manufactured on a regular basis by the public sector company, M/s. Electronics Corporation of India Ltd. The mini-computer industry is also proposed to be launched in the very near future. In addition, proposals for manufacture of medium and medium-to-large computers by M/s. International Computers Indian Manufacture, are under the consideration of Government; this will be implemented by a Company in which ICL (UK) proposed to have 40% foreign equity, and replace the current company indicated under II above. Imports of computers are considered on a case-by-case basis and are permitted only for applications where such imports are considered inescapable.

**राजस्थान में सरकारी अधिकारियों द्वारा मूर्तियों की चोरी**

5990. श्री सुरेन्द्र विक्रम : क्या गृह मंत्री राजस्थान में सरकारी अधिकारियों द्वारा मूर्तियों की चोरी के बारे में दिनांक 13 जलाई, 1977 के अतारंकित प्रश्न संख्या 3340 के उत्तर के सम्बन्ध में क्या उन्हें एक संसद सदस्य द्वारा राजस्थान के एक विधायक श्री हुकम सिंह की शिकायत के साथ भेजा गया पत्र प्राप्त हो गया है जिसमें मूर्ति चोरी तथा अन्य भ्रष्टाचारों का आरोप लगाया गया है और इस पत्र की प्राप्ति उनके निजी सचिव द्वारा उनके अर्ध-सरकारी पत्र संख्या 773 एम०एच०एम०पी०/77, दिनांक 28 मई, 1977 के द्वारा स्वीकार की गई है ?

गृह मंत्री (श्री चरण सिंह) : जी हां, श्रीमान। शिकायत जांच के लिए राजस्थान सरकार की भेज दी गई थी और रिपोर्ट की प्रतीक्षा है।

#### Posting to C.I.S.F.

5991. SHRI SUBHASH CHANDRA BOSE ALLURI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of Police Officers of I.P.S. of the rank of Superintendent of

Police posted to Central Industrial Security Force since its inception in 1970; and

(b) what is the criteria of selection of such officers for appointment in the Central Industrial Security Force ?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH) :  
(a) 25

(b) Selection is made on the basis of suitability, from amongst officers on offer for deputation from the States.

#### Officers of Public Undertakings

5992. SHRI TULSIDAS DAS-APPA : Will the Minister of DEFENCE be pleased to state :

(a) whether the Officers of the Central Government Undertakings such as Hindustan Aeronautics Ltd., Bharat Electronics, Bharat Earth Movers Ltd., etc. are covered within the scope of Article 12 of the Constitution of India and are entitled for relief under Writ Jurisdiction of the courts; and

(b) if not, reasons therefor ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) ; (a) No, Sir.

(b) Public Sector Undertaking registered under the Companies Act, 1956 are not authorities within the meaning of Article 12 or 226 of the Constitution.

#### Employees in North Eastern Council Office.

5993. SHRI HOPINGSTONE LYN-GDOH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the total number of employees working in North Eastern Council office in Shillong;

(b) the total number of Scheduled Castes and Scheduled Tribes Employees separately; and

(c) the percentage reserved for the Scheduled Castes and the Scheduled Tribes for such appointment

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH) :

(a) Group-wise number of employees working in North Eastern Council Secretariat is as follows:—

Group 'A' . . . . .	13
Group 'B' . . . . .	5
Group 'C' . . . . .	41
Group 'D' . . . . .	24
<b>TOTAL</b> . . . . .	<b>83</b>

(b) Scheduled Castes . . . . . 4  
Scheduled Tribes . . . . . 17

(NOTE : These figures relate to Groups 'B' 'C' and 'D' as Group 'A' posts are filled up by taking officers of All India Services and other technical experts on deputation. The question of reservation in Group 'A' posts does not arise).

(c) Percentage reserved for Scheduled Castes and Scheduled Tribes on the basis of percentage of their population in the region as a whole is as under:—

Scheduled Castes . . . . . 6%  
Scheduled Tribes . . . . . 22%

#### Decentralisation of Powers.

5994. SHRINIHARLASKAR :  
SHRI K. T. KOSALARAM :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the call of Shri Jayaprakash Narayan for decentralisation of powers as suggested that the Centre should look after important fields like foreign relations and Defence and leave as much of the rest as possible to even the remotest villages and towns, is receiving Government's attention as appeared in Times of India on 17-7-1977; and

(b) if so, what is the Government's reaction to this suggestion?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH):  
(a) and (b). Government have seen the press reports in this behalf. It is recognised that a high degree of centralisation is not desirable as it is inconsistent with democracy and can lead to authoritarianism. Government is of the view that decentralisation and widest popular participation should be encouraged at all levels.

#### Non-Observance of Holiday on a Polling Day.

5995. SHRI ANANT DAVE : Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether a circular was issued by the Chairman Mr. Bapat of Kandla Port Trust for non-observance of a holiday on a day of polling in Port Trust Office as well as Dock Worker for bye-election of Anjar Constituency of Gujarat State; and

(b) if so, what action Government propose to take?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) A circular was issued by Kandla Port Trust on 8th June but was later cancelled.

(b) Does not arise.

#### उत्तर प्रदेश की भौगोलिक सीमायें

5996. श्री राम नरेश कुशवाहा : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश की भौगोलिक सीमाओं में वर्ष 1962 और वर्ष 1967 की स्थिति के अनुसार कोई अन्तर है ; और

(ख) यदि हाँ, तो इस के क्या कारण हैं ?

गृह मंत्री (श्री चरणसिंह) : (क) और (ख). बिहार और उत्तर प्रदेश (सीमा परिवर्तन अधिनियम) 1968 प्रवृत्त होने से पूर्व बिहार और उत्तर प्रदेश राज्यों के बीच कुछ सीमा निशान थे और उत्तर प्रदेश तथा वर्तमान हरियाणा के बीच सीमा रेखा नदी की मध्य धारा के अनुसार निर्धारित की जाती है । सीमा निर्धारित करने वाली नदी की धारा में इन अनियमित परिवर्तनों का असर उक्त अवधि के दौरान उत्तर प्रदेश राज्य की भौगोलिक सीमाओं को बदलने में पड़ा है ।